

ITEM NO.52

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40808/2024

[Arising out of impugned final judgment and order dated 06-03-2024 in WRITC No. 25498/2022 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RUPA GUPTA & ANR.

Respondent(s)

IA No. 225323/2024 - CONDONATION OF DELAY IN FILING

IA No. 225324/2024 - EXEMPTION FROM FILING O.T.

IA No. 225325/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS

Date : 17-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Mr. Kamlendra Mishra, AOR

For Respondent(s) : Ms. Shivani Vij, AOR

Ms. Tanya Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 25.03.2025.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)